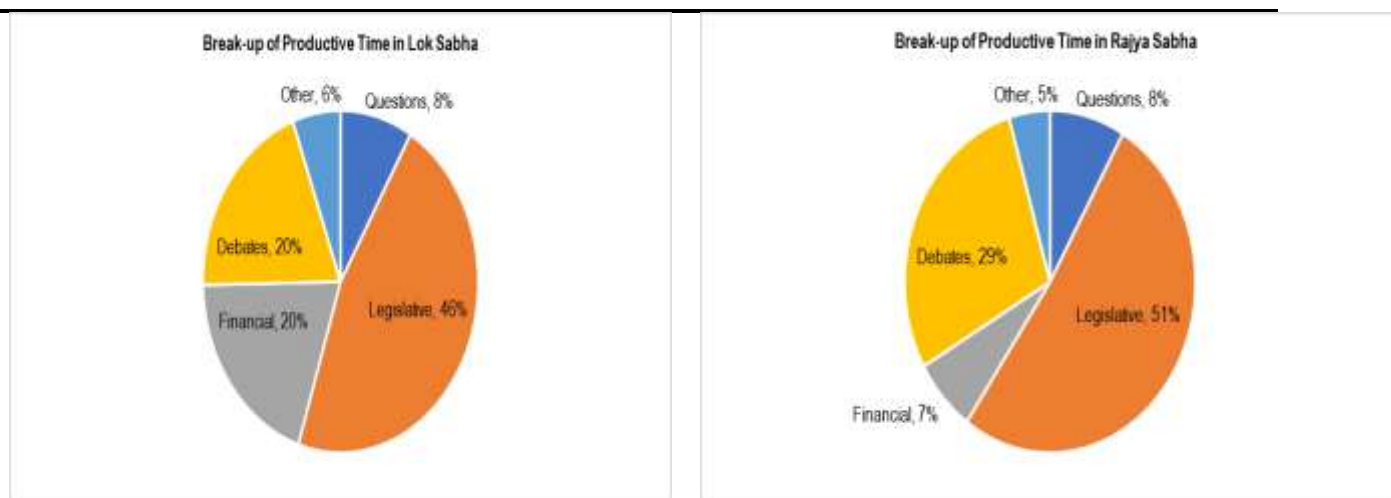


# Plan vs. Performance

## Budget Session: June 17 – August 7, 2019

This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2019.

	Plan	Actual
No. of Sittings (Lok Sabha)	37	37
No. of Sittings (Rajya Sabha)	35	35
No. of Bills for passage		
- Finance and Appropriation Bills	1	2
- Other Bills	41	28
No. of Bills for introduction		
- Finance and Appropriation Bills	1	2
- Other Bills	39	38



Both Houses of Parliament sat late on several days to transact business such as discussion and passage of the budget, and several legislations. Rajya Sabha discussed the working of the Ministry of AYUSH.

40 legislative Bills were introduced and 28 were passed other than the Finance Bill and one Appropriation Bill to approve the demands for grants. Lok Sabha worked 135% and Rajya Sabha worked 100% more than the scheduled time.

### Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
<b>Health</b>		
<a href="#">The Allied and Healthcare Professions Bill, 2018</a>		
<b>Information and Broadcasting</b>		
<a href="#">The Cinematograph (Amendment) Bill, 2019</a>		

Note: Blank cell indicates that the Bill was not passed by that House.

### Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
<b>Manish Kanadje</b> manish@prsindia.org		<b>August 7, 2019</b>

Short Title	Lok Sabha	Rajya Sabha
<b>Finance</b>		
<a href="#">The Banning of Unregulated Deposit Schemes Bill, 2019</a> – Replaces an Ordinance	Introduced on 19 Jul 2019 Passed on 24 Jul 2019	Passed on 29 Jul 2019
<a href="#">The Companies (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 25 Jul 2019 Passed on 26 Jul 2019	Passed on 30 Jul 2019
<a href="#">The Finance Bill (No.2), 2019</a>	Introduced on 5 Jul 2019 Passed on 18 Jul 2019	Passed on 23 Jul 2019
<a href="#">The Special Economic Zones (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 24 Jun 2019 Passed on 26 Jun 2019	Passed on 27 Jun 2019
<a href="#">The Chit Funds (Amendment) Bill, 2019</a>	Introduced on 5 Aug 2019	
<b>Labour</b>		
<a href="#">The Code on Wages Bill, 2019</a>	Introduced on 23 Jul 2019 Passed on 30 Jul 2019	Passed on 2 Aug 2019
<b>Security / Law / Strategic Affairs / Social Justice</b>		
<a href="#">The Aadhaar and Other Laws (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 24 Jun 2019 Passed on 4 Jul 2019	Passed on 8 Jul 2019
<a href="#">The Arbitration and Conciliation (Amendment) Bill, 2019</a>	Passed on 1 Aug 2019	Introduced on 15 Jul 2019 Passed on 18 Jul 2019
<a href="#">The Jammu and Kashmir Reservation (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 24 Jun 2019 Passed on 28 Jun 2019	Passed on 1 Jul 2019
<a href="#">The Muslim Women (Protection of Rights on Marriage) Bill, 2019</a> – Replaces an Ordinance	Introduced on 21 Jun 2019 Passed on 25 Jul 2019	Passed on 30 Jul 2019
<a href="#">The New Delhi International Arbitration Centre Bill, 2019</a> – Replaces an Ordinance	Introduced on 3 Jul 2019 Passed on 10 Jul 2019	Passed on 18 Jul 2019
<a href="#">The Protection of Children from Sexual Offences (Amendment) Bill, 2019</a>	Passed on 1 Aug 2019	Introduced on 18 Jul 2019 Passed on 24 Jul 2019
<a href="#">The Protection of Human Rights (Amendment) Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 19 Jul 2019	Passed on 22 Jul 2019
<a href="#">The Transgender Persons (Protection of Rights) Bill, 2019</a>	Introduced on 19 Jul 2019 Passed on 5 Aug 2019	
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2019		
The Personal Data Protection Bill, 2019		
The Registration (Amendment) Bill, 2019		
The Representation of the People (Amendment) Bill, 2019		
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2019		
<b>Health and Education</b>		
<a href="#">The Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019</a> – Replaces an Ordinance	Introduced on 27 Jun 2019 Passed on 1 Jul 2019	Passed on 3 Jul 2019
<a href="#">The Central University (Amendment) Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 12 Jul 2019	Passed on 16 Jul 2019
<a href="#">The Dentists (Amendment) Bill, 2019</a>	Introduced on 27 Jun 2019 Passed on 3 Jul 2019	Passed on 8 Jul 2019
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 21 Jun 2019 Passed on 27 Jun 2019	Passed on 2 Jul 2019
<a href="#">The Indian Medical Council (Amendment) Bill, 2019</a> – Replaces an Ordinance	Introduced on 27 Jun 2019 Passed on 2 Jul 2019	Passed on 4 Jul 2019
<a href="#">The National Medical Commission Bill, 2019</a>	Introduced on 22 Jul 2019 Passed on 5 Aug 2019	Passed on 1 Aug 2019

Short Title	Lok Sabha	Rajya Sabha
<a href="#">The Surrogacy (Regulation) Bill, 2019</a>	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	
<a href="#">The National Institute of Design (Amendment) Bill, 2019</a>		Introduced on 30 Jul 2019 Passed on 6 Aug 2019
<b>Home Affairs</b>		
<a href="#">The National Investigation Agency (Amendment) Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 15 Jul 2019	Passed on 17 Jul 2019
<a href="#">The Unlawful Activities (Prevention) Amendment Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 24 Jul 2019	Passed on 2 Aug 2019
<a href="#">The Disaster Management (Amendment) Bill, 2019</a>		
<b>Science and Technology</b>		
<a href="#">The DNA Technology (Use and Application) Regulation Bill, 2019</a>	Introduced on 8 Jul 2019	
<a href="#">The Information Technology (Amendment) Bill, 2019</a>		
<b>Civil Aviation/ Transport</b>		
<a href="#">The Airports Economic Regulatory Authority of India (Amendment) Bill, 2019</a>	Passed on 2 Aug 2019	Introduced on 12 Jul 2019 Passed on 16 Jul 2019
<a href="#">The Motor Vehicles (Amendment) Bill, 2019</a>	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	Passed on 31 Jul 2019
<a href="#">The Aircraft (Amendment) Bill 2019</a>		
<b>Consumer Affairs, Food and Public Distribution</b>		
<a href="#">The Consumer Protection Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 30 Jul 2019	Passed on 6 Aug 2019
<b>Culture</b>		
<a href="#">The Jallianwala Bagh National Memorial (Amendment) Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 2 Aug 2019	
<b>Urban Development</b>		
<a href="#">The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2019</a>	Introduced on 8 Jul 2019 Passed on 31 Jul 2019	Passed on 6 Aug 2019
<b>Water Resources</b>		
<a href="#">The Dam Safety Bill, 2019</a>	Introduced on 29 Jul 2019 Passed on 2 Aug 2019	
<a href="#">The Inter-State River Water Disputes (Amendment) Bill, 2019</a>	Introduced on 25 Jul 2019 Passed on 31 Jul 2019	

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

## Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
<a href="#">The Appropriation (No.2) Bill, 2019</a>	Introduced on 17 Jul 2019 Passed on 17 Jul 2019	Passed on 23 Jul 2019
<a href="#">The Insolvency and Bankruptcy Code (Amendment) Bill, 2019</a>	Passed on 1 Aug 2019	Introduced on 24 Jul 2019 Passed on 29 Jul 2019
<a href="#">The Repealing and Amending Bill, 2019</a>	Introduced on 25 Jul 2019 Passed on 29 Jul 2019	Passed on 2 Aug 2019
<a href="#">The Right to Information (Amendment) Bill, 2019</a>	Introduced on 19 Jul 2019 Passed on 22 Jul 2019	Passed on 25 Jul 2019
<a href="#">The Jammu and Kashmir Reorganisation Bill, 2019</a>	Passed on 6 Aug 2019	Introduced on 5 Aug 2019 Passed on 5 Aug 2019
<a href="#">The Supreme Court (Number of Judges) Amendment Bill, 2019</a>	Introduced on 5 Aug 2019 Passed on 5 Aug 2019	Passed on 7 Aug 2019

## Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
<a href="#">The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019</a>	Requested Rajya Sabha to concur to withdraw Bill. Concurrence given on 7 Aug	Introduced on 5 Aug 2019 Passed on 5 Aug 2019
<a href="#">The Occupational Safety, Health and Working Conditions Code, 2019</a>	Introduced on 23 Jul 2019	

Note: Blank cell indicates that the Bill was not passed by that House.

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